

early date. Where it should be, who will put it up, all that will be determined on the merits of the applications received.

Shri V. P. Nayar: May I know the total value of the chemicals required for the rubber industry and how much of it is now imported?

Shri Manubhai Shah: Annually about Rs. 1,35,00,000 of carbon black, about Rs. 40 lakhs of anti-oxidants and about Rs. 56 lakhs of other chemicals.

Shri Hem Barua: May I know if the Government are aware of the fact that the Assam Government proposes to set up a factory for the manufacture of synthetic rubber from Naharkatia gas in co-operation with the West German-French combine?

Shri Manubhai Shah: There has been no specific proposal, but as I mentioned earlier also, various State Governments take interest in various projects and send up their proposals. The Assam Government does intend to utilise the Naharkatia gas either for fertilizers or for power generation and, if possible, also for synthetic rubber. But the stage has not arrived for any definite conclusion or consideration.

Shri V. P. Nayar: May I know whether the Commerce and Industry Ministry is keeping track of the work of isolating anti-oxidants done in the Pusa Institute and, if so, whether they have any commercial proposition for the exploitation of that source?

Shri Manubhai Shah: These experiments are going on in five or six laboratories and also specifically from the various vegetables and herbs available in our country. But so far I cannot say with any measure of confidence that any definite conclusions have been arrived at.

Displaced Persons in Amritsar Camp

*1326. **Shri Raghunath Singh:** Will the Minister of Rehabilitation and Minority Affairs be pleased to

state whether it is a fact that about 1450 Hindu and Sikh refugees repatriated from the Tribal Areas of N. W. F. P. are living in transit camp run by the Government of India at Amritsar?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar): Yes. The number is 1420 persons.

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि इन लोगों को इस कैम्प में रहते हुए कितने दिन हो गए हैं, इन को क्या सहायता दी गई है और इन के सेंटलमेंट का क्या इन्तजाम हो रहा है ।

Shri P. S. Naskar: It is a fact that these people from the North West Frontier are for some time in the Amritsar camp. It is very difficult, after ten years of partition, to find out land for settling displaced persons coming from West Pakistan. But our Ministry is trying its best to locate land, and certain land has been found out in Rajasthan just to settle about 160 families. There will be 200 families left. We are trying to find out land for them in other States like Uttar Pradesh, Madhya Pradesh and other places. But, Sir, they insist that they should be settled on land.

Shri Tangamanl: May I know whether these 1,420 refugees from West Pakistan will be settled at least this year?

Shri P. S. Naskar: Sir, we are trying our best.

Shri B. S. Murthy: May I know whether any of these families are being sent to Dandakaranya?

Shri P. S. Naskar: The Dandakaranya scheme is only for displaced persons from East Pakistan, and there are also local Tribal people to be settled there.

Shri Jaipal Singh: If the displaced persons from East Pakistan refuse to

go to Dandakaranya, which seems to be the present situation, does it mean that it will remain unoccupied when there are people to be settled?

Shri P. S. Naskar: That is a quite different question from the original.

Mr. Speaker: It is reserved; they have not yet exhausted it. Next question.

Deputy Commissioner of Coal Mines Welfare Fund

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*1327. { **Shrimati Renu Chakravarty:**
 Shrimati Renuka Ray:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Gazetted post of Deputy Commissioner of Coal Mines Welfare Fund was filled up departmentally without advertisement or reference to Union Public Service Commission;

(b) how many creche nurses, lady social welfare workers and lady field workers in Dhanbad area are working under him;

(c) whether complaints containing serious allegations regarding treatment meted out to these women field workers at Patherdih have been received; and

(d) whether any women's committee has been appointed to enquire into these allegations of corruption, favouritism and nepotism?

The Deputy Minister of Labour (Shri Abid Ali): (a) A Class I Officer of the Central Government was appointed to the post and the Union Public Service Commission subsequently concurred in it.

(b) (i). Creche nurses are appointed by Colliery Managements and being their direct employees do not work under the Deputy Commissioner.

(ii) Four Lady Social Welfare Workers, who were appointed on an

experimental basis, worked under him, but, as the scheme did not prove useful, the posts were abolished and the services of the incumbents terminated.

(iii) Lady Field Workers are not directly working under the Deputy Commissioner but under the Officer-in-Charge, Women Welfare Section.

(c) A number of allegations regarding the Women's training centre, Patherdih, have been received.

(d) On our request, two Lady Members of this Sabha, viz., Shrimati Lakshmi Bai and Shrimati Jayabee Shah, and Shri L. N. Mishra, Parliamentary Secretary, have already gone to Dhanbad for making enquiries. Shri Mishra has since returned.

Shrimati Renu Chakravarty: Is it a fact that after an enquiry was suggested in the month of December, the whole of the Women's Welfare Department has been closed down, making the enquiry difficult?

Shri Abid Ali: The centre has been closed down in February last, because a large number of the persons trained are without employment and therefore it was thought appropriate not to have more trainees to keep them unemployed.

Shrimati Renu Chakravarty: There was not only the question of creche nurses who have to find employment, but with regard to the Lady Social Welfare Workers and Lady Field Workers, these were directly recruited for working under the Coal Mines Welfare Board. May I know whether the Board now thinks that there is no more necessity for social welfare work or field work in this area and therefore they have terminated their services?

Shri Abid Ali: All that was necessary in this matter was done before the decision was reached.

Shrimati Renuka Ray: Is it a fact that the complaints and the allegations were received some time back,